


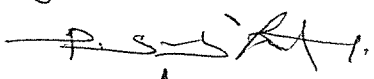

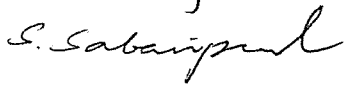
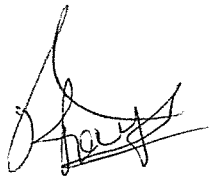
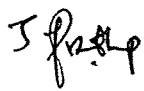


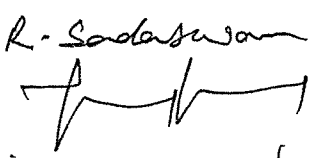
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/826/2019
 PETITION NUMBER : TCP/95/IB/2017
 NAME OF THE PETITIONER(S) : RAMAKRISHNAN SADASIVAN (LIQUIDATOR)
 (SURANA INDUSTRIES LTD)
 NAME OF THE RESPONDENTS : DINESHCHAND SURANA & 13 OTHERS
 UNDER SECTION : 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	S. SATHIYANARAYANAN Bijn George.	Counsel for R6 R6	
2.	P. SIVA SAKTHI	Counsel for R2	
3.	P. Stella Mary	Counsel for R5 & R7	
4.	S. SABANI PERUMAZ	SF10 R14 R.O. Chennai	
5.	RAJMANI RAJESW MENON	Counsel for R11	
6.	RAJKUMAR JHABAKH	Counsel for R13	
7.	J. PRATHAP	Counsel of R9 & R10	
8.	SAM JAYARAJ HOUSTON FOR m/s Sarvabhauman Asso. K. Venkatasubban	Counsel for R4	
9.	P. RAJ KUMAR JHABAKH	COUNSEL FOR - 17 DEC Liquidator	
10.	R. SADASIVAN	Counsel for Petitioner	
11.	J. MANIVANNAN		

ORDER

Counsel for the Applicant is present. Counsels for R2, R4, R5, R6, R7, R9, R10, R11, R13 & R14 are present. No representation on behalf of R1, R3, R8 & R12. The **Registry** is directed to issue notice to R1, R3, R8 & R12. The Counsel for the Applicant is permitted to send private notice along with copy of Application and documents relied upon to R1, R3, R8 & R12, and file proof of service of notice along with an Affidavit on next date of hearing. The Counsels for the Respondents are directed to file Counter(s) within three (3) weeks. The matter stands adjourned. Put up on **30.09.2019 at 10.30 A.M.**

sd
(ANIL KUMAR B)
MEMBER (TECHNICAL)
MS

sd
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)